Government of Jammu and Kashmir Department of Law, Justice and Parliamentary Affairs Civil Secretariat Srinagar/Jammu *****

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-10031 -JK (LD) of 2024 DATED:- 07- 06 - 2024

Sanction is hereby accorded to the appointment of Officer's of Health and Medical Education Department (SKIMS), as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-(Achal Sethi)

Secretary to Government

Dated: 07.06.2024

No:- LAW-OIC/6/2024

Copy to the:-

- 1. Learned Advocate General, J&K
- 2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
- 3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
- 4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
- 5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
- 6. Administrative Secretary, Health and Medical Education Department
- 7. Principal, SKIMS Medical College, Bemina(This is with reference to his letter no. SKIMS-MC-Legal/217 dated 13.03.2024)
- 8. Director Litigation, Srinagar/ Jammu.
- 9. Law Officer concerned
- 10. Officer In Charge Litigation(OIC).
- 11. Private Secretary to Chief Secretary for information of Chief Secretary.
- 12. Private Secretary to Secretary Law.
- 13. Incharge Website.
- 14. Government Order file.
- 15. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Annexure to the Government Order No.10031 -JK(LD) of 2023 dated 07.06.2024

S.No	Title of the case	OIC
1	Ms. Shameema Akhter CCP (S) No. 198/2022 in WP (C) No. 2892/2018.	Prof. Irfan Robbani, Principal, SKIMS Medical College, Bernina.
	Rehana Ahad CCPS No. 36/2024 in WPC No.1128/2022	
2	Hotel Golden Tulip (Prop. Muzaffar Ahmad Dar) WP (C) No. 661/2022	Dr. Shifa A. W. Deva, Medical Superintendent, SKIMS MC Hospital, Bemina.
	Mohammad Rafiq Nisar & Others (AMR 1T STORE) Civil Original Suit No.	
3	Riyaz Ahmad Najar WP (C) No.723/2023.	Mr. Sarni Ullah Mir, Administrative Officer,
	Mir Muzaffar & Ors. WP (C) No.502/2023.	SKIMS Medical College, Bernina.
]avid Ahmad Teli WP (C) No.2898/2022.	
	Ms. Shameema Akhter WP (C) No.2107/2022.	
	Dr. Jawed Ahmad Bhat WP (C) No.1205/2022.	
	Ms. Mansha Azad WP (C) No.934/2022.	
•	Ms. Rehana Ahad WP (C) No.1128/2022,	

)<u>w</u>

	Suhail Ahmad Wani LPA No.134/2022 in WPC No. 2567/2021	
•	Shakeel Ahmad Rather WP (C) No.1105 /2021.	
	Nisar Ahmad Wani & Ors. WP (C) No.77/2020.	
•	Sajjad Ahmad Najar WP (C) No. 1611/2018	
4	Rayees Ahmad Mir WP (C) No. 1444/2020.	Dr Aijaz Ahmad Rather,
	Dr. Ashaq Ullah Bhat WP (C) No. 1150/2021.	Professor & Head, Department of Genf. Surgery
	Ms. Kulsum Akhter WP (C) No. 1252/2021.	/RegistrarAcademics, SKIMSMedical
•	Adil Hussain Mir WP (C) No. 1737/2022.	College, Bernina.
	Aqsa Iqbal	
	WP (C) No. 2094/2021.	
	Nadeem- ur- Rehman LPA No. 266/2023	
	in WPC No.2233/2023.	
•.	Faris ul Islam WPC No.350/2024	
5	M/S Black Cats Security WP (C) No. 998/2023	Mr. Sami Ullah Mir,
	Evergreen Pharmacy (Medical Shop)	Estates Officer, SKIMS Medical
<u>.</u>	Arbitration No.1639/2023.	College, Bernina
	M/S Albanit & Co. WP (C) No. 650/2023.	
	Tariq Ahmad Masoodi WP (C) No. 3327/2022	
	M/S Barkat Restaurant WPC No.467/2024	
6	Riseonic Engineers & Consultants.	Ms. Urooj Aliaqaband, Executive
•	OWP No. 717/2020	Engineer, R & B Division, Bemina.
<u></u>	overoff	

7	Dr Reyaz Ahmad Untoo WPC No. 3059/2023	Mr Ali Mohammad Dar, Chief Accounts Officer SKIMS Medical Coolege Bemina
	Ab. Rahim Ganaie MACT No. 527/2018	
	Arshid Bilal WPC No. 437/2024	1
	M/S Meridien Constructions WPC No. 438/2024	
	M/S Naseeb Builders WPC No.3093/2023	
	MIS Aadhitya Constructions WPC No. 3090/2023	
	Ghulam Mohammad Beigh CNR No. 31(SG020014262021	

Personali